

occupations. The **Child Labour (Prohibition and Regulation) Act, 1986** specifies, in the Schedule thereto, occupations and processes in which a child below the age of 14 years cannot be employed or permitted to work. However, child labour persists in various employments basically on account of various socio-economic factors.

Apart from stricter enforcement of laws pertaining to child labour, other steps being undertaken include inter alia projects for rehabilitation in predominant areas of child labour through establishment of special programmes for education, nutrition, health care, vocational training, etc.

#### **Homoeopathic Dispensaries in Delhi**

\*663. SHRI GANGA CHARAN  
LODHI:  
SHRI GUMAN MAL LODHA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Union Government / N.D.M.C. propose to open Homoeopathic dispensaries at Golf Link, North Avenue and Kaka Nagar;

(b) the norms required to be fulfilled for opening a Homoeopathic or Ayurvedic dispensary at a particular place; and

(c) whether these places fulfil these norms?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) No, Sir. The beneficiaries under the Central Government health Scheme residing in Golf Link, North Avenue and Kaka Nagar are availing facilities of homoeopathic treatment from CGHS unit in South Avenue.

(b) and (c). There are no fixed norms for

opening homoeopathic/ayurvedic dispensaries either in CGHS or in NDMC. Such dispensaries are opened on popular demands from the beneficiaries. However, with a view to expanding facilities under homoeopathy/ISM system of medicine, plans are being formulated to establish additional dispensaries for homoeopathic and ayurvedic treatment on a zonal basis.

#### **Health Guides in Villages**

\*664. SHRI BHAOSAHEB PUNDLIK PHUNDKAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the village health Guides are paid salary even less than the minimum wages admissible in various States:

(b) if so, whether Government propose to revise their salary; and

(c) if so, the time by which it is proposed to be done?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c). The Village Health Guides are not Government employees. They are only volunteers selected by the community having a vocation of their own. The Village health Guides are paid an honorarium of Rs. 50/- per month in order to meet the out of pocket allow expanses. No decision regarding increasing the amount of honorarium has so far been taken.

#### **Legislation about Employment Conditions**

\*665. KUMARI UMA BHARATI: Will the Minister of LABOUR be pleased to state:

(a) whether any legislation to secure certain minimum conditions of employment, wages and social security including accident